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ITEM NO.303 Court 3 (Video Conferencing)

SECTION IV-B

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7220-7221/2017

(Arising out of impugned final judgment and order dated 29-04-2016 in CWP No. 19148/2010 29-04-2016 in COCP No. 1135/2012 passed by the High Court Of Punjab & Haryana At Chandigarh)

MUNICIPAL CORPORATION FARIDABAD

Petitioner(s)

VERSUS

KHORI GAON RESIDENTS WELFARE ASSOCIATION (REGD.) & ORS.

Respondent(s)

RELATES TO THE ISSUE OF DEMOLITION.

I.A.NO.91157/2021 AND 101169/2021 (APPLICATION FOR DIRECTION) IN SLP(C)NO.7220-7221/2017 ARE SIMILAR TO THE ISSUES RELATED TO BATCH OF CASES I.E. C.A.NOS.10294/2013 ETC., AND LISTED ALONGWITH C.A.NOS.10294/2013 ETC)

IA NO. 137085/2021 - APPLICATION FOR PERMISSION
IA NO. 57354/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 91157/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 110223/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 130276/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 94719/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 101169/2021 - CLARIFICATION/DIRECTION
IA NO. 109330/2021 - CLARIFICATION/DIRECTION
IA NO. 89574/2020 - CLARIFICATION/DIRECTION
IA NO. 112023/2021 - CLARIFICATION/DIRECTION
IA NO. 48851/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA NO. 94720/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA NO. 103155/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA NO. 48850/2021 - EXEMPTION FROM FILING O.T.
IA NO. 109331/2021 - EXEMPTION FROM FILING O.T.
IA NO. 112022/2021 - INTERVENTION APPLICATION
IA NO. 90923/2021 - INTERVENTION APPLICATION
IA NO. 101159/2021 - INTERVENTION APPLICATION
IA NO. 110209/2021 - INTERVENTION APPLICATION
IA NO. 130271/2021 - INTERVENTION APPLICATION
IA NO. 94717/2021 - INTERVENTION APPLICATION
IA NO. 137086/2021 - INTERVENTION/IMPLEADMENT
IA NO. 91893/2020 - INTERVENTION/IMPLEADMENT
IA NO. 109328/2021 - INTERVENTION/IMPLEADMENT
IA NO. 89573/2020 - INTERVENTION/IMPLEADMENT
IA NO. 103153/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 110714/2021 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES IA No. 101155/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 48843/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 94724/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES) WITH W.P.(C) No. 788/2021 (X) IA No. 84840/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 145048/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No. 105404/2021 - APPROPRIATE ORDERS/DIRECTIONS IA NO. 105406/2021 - EXEMPTION FROM FILING O.T. IA No. 92555/2021 - EXEMPTION FROM FILING O.T. IA No. 105412/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 92554/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 84845/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES) W.P.(C) No. 657/2021 (PIL-W) IA No. 68638/2021 - EXEMPTION FROM FILING AFFIDAVIT) Date : 15-11-2021 These matters were called on for hearing today. CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE DINESH MAHESHWARI For Parties Mr. Tushar Mehta, Ld. SG Mr. Anil Grover, Sr AAG Mr. BK Satija, AAG/AOR Mr. Samar Vijay Singh, AOR Mr. Rahul Khurana, ADv Mr. Satish Kumar, Adv Mr. Sanjay Kumar Visen, AOR Ms. Babita Mishra, Adv Mr. Arun Bhardwaj Sr. Adv Mr. Samar Vijay Singh Addl AG Mr. Vishwa Pal Singh, AOR Mr. rahul Kumar Sharma, Adv Ms. Gauraan Bhardwaj, Adv Mr. Abhishek Sharma, Adv Mr. Nikhil Bhardwaj, Adv Mr. Rajendra Prasad, Adv Miss Pallavi Adv Mr. Brijender Singh Dhull, Adv

Ms. Aishwarya Bhati,Ld ASG

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Mr. S.K Singhania, Adv Mr. Sumit Teterwal, Adv Mr. Vanshdeep Dalmia Mr. Chinmayee chandra, Adv Mr. Gurmeet Singh Makker, AOR Mr. J.K. Sud, Ld ASG Ms. Vimla Sinha, Adv Mr. Kamlendra Mishra, Adv Mr. Sughosh Subramanyam, Adv Mr. Manish, Adv Mr. Manlesh, Adv Mr. Vikas Bansal, Adv Mr. Amrish Kumar, AOR Mr. Sanjay Parikh, Sr Adv Ms. Srishti Agnihotri, AOR Ms Tripti Poddar, Adv Mr. Satwik Parikh, Adv Ms. Sanjana Grace Thomas, Adv Dr. Colin Gonsalves, Sr. Adv Ms. Anupradha Singh, Adv Ms. Kawalpreet Kaur, Adv Mr. Haider Ali, Adv Ms. Hetvi Patel, Adv Ms. Amiy Shukla, AOR Mr. Arijit Parsad, Sr. Adv Mr. Vikas Verma, Adv Ms. Sapna Verma, Adv Mr. Shafik Ahmed, Adv Mr. Rashid N. Azam Adv Mr. Naseem Anwar, Adv Mr. Durgesh Gupta, Adv Mr. Vinod Kumar Goyal Adv Mr. Mohd Adi Alvi Adv Mr. V. Elanchezhiyan, AOR Mr. Anurag Kulharia, Adv Mr. Madhavi Agrawal, Adv Mr. Vaibhav Niti, AOR Mr. Divyanshu Agrawal, Adv Mr. Smarhar Singh, AOR Mr. Tejaswi Kumar Pradhan, AOR Mr. Binay Kumar Das, AOR Mr. Satya Mitra, AOR Mr. Vedant Singh, AOR

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UPON hearing the counsel the Court made the following O R D E R

List these matters on 3^{rd} December, 2021.

(NEETU KHAJURIA) COURT MASTER (VIDYA NEGI) COURT MASTER